

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 220 OF 2018**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Jhajjar KT Transco Private Limited</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Haryana Electricity Regulatory Commission &amp; Anr.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Sakshi Kapoor  
Mr. Siddhant Kaushik

Counsel for the Respondent(s) : Ms. Nikita Choksue for R-2

**ORDER**

List the matter for further hearing on **12.12.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**